

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Dated, the 28<sup>th</sup> August, 2021

No.HCM/1/96/BENCH/94117 It is hereby informed to all the learned members of the Bar and litigants that Hon'ble The Chief Justice will not be available for holding court on 31<sup>st</sup> August, 2021. Further Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding court on 31<sup>st</sup> August, 1<sup>st</sup> September & 2<sup>nd</sup> September, 2021.

During these periods, the cases already fixed for listing before the said benches will be rescheduled as follows:

Sl. No.	Name of Benches	Dates	Rescheduled to
1.	Hon'ble The Chief Justice (Single & DB)	31.08.2021	01.09.2021
2.	Hon'ble Mr. Justice M.V. Muralidaran	31.08.2021	13.09.2021
		01.09.2021	14.09.2021
		02.09.2021	15.09.2021

However, the following PILs will be listed before another DB on 31.08.2021.

Sl. No.	Case No.
1.	PIL No 6 of 2021
2.	PIL No. 18 of 2021
3.	PIL No. 32 of 2021
4.	PIL No. 40 of 2021
5.	PIL No. 41 of 2021

By Orders etc.,

Sd/-  
**( YUMKHAM ROTHER )**  
**REGISTRAR (JUDL.)**


No.HCM/1/96/BENCH/ 9417-36

the Imphal, 28<sup>th</sup> August, 2021

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

For kind information and circulation to  
the learned members

  
28.08.2021  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**